

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1965 TO BE ANSWERED ON : 06.12.2024

Fertilizer Prices

1965. ADV K FRANCIS GEORGE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken note of the impact of rising fertilizer prices on the farming community particularly on pineapple growers in Kerala and if so, the details thereof;
- (b) whether there are reasons for persistent shortages of fertilizers in the Indian market despite increased indigenous production and imports and if so, the details thereof; and
- (c) whether the Government is considering reforms to reduce inefficiencies in the fertilizer distribution network to support farmers and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): To ensure that fertilizers are available to the farmer at affordable prices, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP) irrespective of the cost of production. The subsidized MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India.

In case of Phosphatic and Potassic (P&K) fertilizers, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 1.4.2010. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided to manufacturer / importer on subsidized P&K fertilizers depending on their nutrient content i.e. Nitrogen (N), Phosphorus (P), Potassium (K) and Sulphur (S) to improve availability of fertilizers to farmers. Import of P&K fertilizers is decontrolled and companies are free to import / produce fertilizer raw materials, intermediaries and finished fertilizers as per their business dynamics. However, the Government monitors international prices of key fertilizers and raw materials and fluctuations, if any, are subsumed while fixing NBS rates for P&K fertilizers annually / bi-annually. NBS policy is implemented on Pan India basis uniformly and no state wise differentiation is made.

The availability of fertilizers in Kerala during Rabi 2024-25 has remained adequate. The detailed availability and requirement of fertilizers in Kerala is placed at **Annexure 'A'**.

(b): The availability of fertilizers in the country during the current Rabi 2024-25 season (upto 01.12.2024) has remained comfortable. The details of availability of fertilizers is placed at **Annexure 'B'**.

(c): To ensure timely and adequate supply of fertilizers in the country, before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS). Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments. The gap between demand (requirement) and production of fertilizers is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

However, distribution of fertilizers within the state at district level is the mandate of the State Government.

Annexure-A						
Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1965 for answering on 06.12.2024						
KERALA POSITION FOR RABI 2024-25 (UPTO 03/12/2024)						
Fig. in LMT						
S.NO	Product	Seasonal Requirement for RABI 2024-25	Pro rata Requirement From 01/10/2024 to 03/12/2024	Availability From 01/10/2024 to 03/12/2024	Cumulative DBT Sales From 01/10/2024 to 03/12/2024	Closing Stock as on 03/12/2024
1	UREA	0.57	0.26	0.47	0.31	0.16
2	DAP	0.07	0.02	0.06	0.06	0.01
3	MOP	0.40	0.20	0.45	0.24	0.21
4	NPKS	0.60	0.27	0.53	0.36	0.18
5	SSP	0.02	0.01	0.02	0.01	0.01

ANNEXURE- B

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1965 for answering on 06.12.2024

ALL INDIA POSITION FOR RABI 2024-25 (UPTO 01/12/2024)

Fig. in LMT

Sl. No.	Product	Seasonal Requirement for RABI 2024-25	Pro rata Requirement From 01/10/2024 to 01/12/2024	Availability From 01/10/2024 to 01/12/2024	Cumulative DBT Sales From 01/10/2024 to 01/12/2024	Closing Stock as on 01/12/2024
1	UREA	186.89	78.76	124.02	60.16	63.82
2	DAP	52.05	35.05	37.46	28.15	9.46
3	MOP	11.95	5.77	13.37	5.06	8.36
4	NPKS	77.10	37.59	57.42	33.01	25.06
5	SSP	36.48	19.93	31.75	12.83	19.23
